NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/355/ (IB)/2017

NAME OF THE PETITIONER(S)

: BENAKA MINERALS TRADING PVT LTD

NAME OF THE RESPONDENT(S)

: SUN PAPER MILL LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. M/c. K. K. MURROLITHAN

2. R. POORNIMA

for all counsel for potitions

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Petitioner filed an Additional Typed Set and a copy of the same is given to the other side. Counsel for Petitioner complied with the provisions of section 9(3)(b)and(c) of I&B Code, 2016. Counsel for Respondent prayed for time for submission of final argument. At request, time is enlarged. Put up on 04.08.2017

at 10.30 A.M.

(wiferplan.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)